

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.060/01110/2014
M.A. No.060/00352/2015**

Date of decision: 11.01.2016

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A).**

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1. Akhilesh Kumar Singh, son of Sh. Ram Kripal Singh, age 47 years, working as Executive Engineer (Civil), BSNL, Civil Division, TE Bldg. Sector-17, Chandigarh, in the office of Chief Engineer (Civil), Bharat Sanchar Nigam Limited, Chandigarh.
2. Pratap Singh son of Sh. Buta Singh, age 44 years, working as Executive Engineer (Civil), BSNL, Civil Division, Solan (H.) in the office of Chief Engineer (Civil), Bharat Sanchar Nigam Limited, Shimla, Himachal Pradesh.

...APPLICANTS

VERSUS

1. Union of India through Secretary, Ministry of Information Technology, Department of Telecom, Sanchar Bhawan, 20, Ashoka Road, New Delhi-110001.
2. Bharat Sanchar Nigam Limited through its Chairman-cum-Managing Director, BSNL Corporate Office, Harish Chandra Mathur Lane, Janpath, New Delhi-110001.
3. The Director (HR), BSNL Corporate Office, Harish Chandra Mathur Lane, Janpath, New Delhi-110001.
4. The Principal General Manager (Building Works), BSNL, Corporate Office-BW Unit, Telegraph Office Building, Kashmir Gate, Delhi-110006.
5. Sh. A.K. Samanta (Staff No.92161) (HRMS No.199801915) working as AGM (QA-I), in the office of PGM (BW), BSNL, Corporate Office-BW Unit, Telegraph Office Building, Kashmere Gate, Delhi-110006.
6. Sh. Khumbemo Patton (Staff No.92179) (HRMS No.200104071) working as Executive Engineer (Civil), BSNL Civil Division, Dimapur in the office of Chief Engineer (Civil), BSNL, NE-II, Civil Zone, OCB Compound, Dimapur-797112.
7. Sh. A.K. Behra (Staff No.92158) (HRMS No.199801984) working as Superintending Engineer (Civil), BSNL Civil Circle, 2nd Floor, Admn. Building, Manacaud, Trivandrum-695009.
8. Sh. Pradeep Kumar Mallick (Staff No.92177) (HRMS No.199903200), working as Superintending Engineer (Civil), BSNL Civil Circle, 3rd Floor, GMTD Bldg. Opp-Lady Hydri Park, Barik, Shilong-793001.
(Respondents no.5 to 8 treated Ex-parte vide order dated 10.07.2015.)

...RESPONDENTS

PRESENT: Sh. Jagdeep Jaswal, vice Sh. P. M. Kansal, counsel for the applicants.

Sh. Sanjay Goyal, for respondent no.1.

Sh. K. B. Sharma, proxy for Sh. D.R. Sharma, counsel for respondents no.2 to 4.

ORDER (ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. M.A. No.060/00352/2015 allowed and short reply filed on behalf of respondent no.1 is taken on record.
2. Sh. Jagdeep Jaswal appearing vice Sh. P. M. Kansal, counsel for the applicants, submitted that the present O.A. has been filed by the applicants seeking direction to the respondents to decide their objections filed against their position in the tentative seniority list and make promotion to the grade of Executive Engineer (Civil) from due dates viz-a-viz their juniors, private respondents no.5 to 8. Learned proxy counsel submitted that since the respondents have now finalized the seniority list, they may be allowed to withdraw the present O.A. with liberty to challenge the fresh order passed by the respondents.
3. The O.A. is dismissed as withdrawn, with liberty prayed for.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 11.01.2016

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